

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/4354/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Sri Rajib Goswami  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati, the 24<sup>th</sup> July, 2018.

Sub:- **Casual Leave along with station leave permission.**

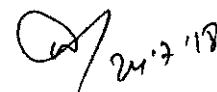
Ref:- Your letter No. DJ/DH/I-1/2018/3779/Estt., dtd. 14.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 16.07.2018 along with station leave permission from the evening of 14.07.2018 till the morning of 17.07.2018 has been granted/~~rejected~~.

The Chief Judicial Magistrate, Dima Hasao, will remain in-charge of the Court and Office of the District and Sessions Judge, Dima Hasao, during your absence on leave

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

